

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 219  
101/252/ND/2020

**IN THE MATTER OF:**

**Income Tax Officer Ward 20(4), New Delhi**

**...APPELLANT**

**Vs.**

**ROC, Delhi & Ors (M/s. RS  
Infoways Pvt. Ltd.)**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 12.03.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant  
For the ROC  
For the Revenue**

**:  
:Mr. Alok Pandey, AROC.  
:Mr. Zoheb Hossain, Sr. St.  
Counsel and Ms. Priti Verma,  
Advocate**

**ORDER**

The learned counsel appearing on behalf of the appellant seeks time to file the affidavit of service. AROC is present. Matter is adjourned to 13.04.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(Abni Ranjan Kumar Sinha)  
Member (J)**